

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 294-295 of 2020

IN THE MATTER OF:

State Bank of India

...Appellant

Vs

Visa Steel Ltd.

....Respondent

Present:

For Appellant: Mr. Arun Kathpalia, Mr. Mukul Rohatgi, Sr. Advocates with Mr. Siddhartha Datta, Mr. Deepanjan Dutta Roy, Ms. Misha and M.S. Suhani Diwvedi, Ms. Diksha Gupta and Ms. Moulshree Shukla, Advocates

For Respondent: Mr. S.N. Mookherjee, Sr. Advocate with Sabyasachi Chaudhury, Ms. Nikita Jhunjunwala Advocates.

ORDER
(Through Virtual Mode)

12.01.2021 Heard the arguments of Mr. Arun Kathpalia, Learned Senior Counsel for the Reply/Response of the Appellant in full. Also, heard the arguments of Mr. S.N. Mookherjee, the Learned Senior Counsel appearing for the Respondent. Hearing is concluded. **'Judgment' is reserved.**

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)